COURT-I IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 114 OF 2017

Dated: 10th October, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson Hon'ble Mr. S.D. Dubey, Technical Member

:

In the matter of:

Kishangarh Hi-tech Textile Park Ltd. (KHTPL)	Appellant(s)
Versus	
Rajasthan Electricity Regulatory Commission & Ors.	Respondent(s)

Counsel for the Appellant(s) :

Counsel for the Respondent(s)

Mr. R.K. Mehta Ms. Himanshi Andley for R-1

Mr. Pradeep Misra Mr. Suraj Singh for R-2

Mr. Aditya Madan for R-3

<u>ORDER</u>

Appellant and counsel are absent.

Respondent No.1 does not wish to file reply. Respondent No.2 has filed reply with advance copy to other side. Respondent No.3 has also filed reply with advance copy to other side.

Finally, two weeks' time is granted to file rejoinder, if any, i.e. on or before 25.10.2018 with advance copy to other side.

List the matter on 29.11.2018.

(S. D. Dubey) Technical Member

(Justice Manjula Chellur) Chairperson